

the management of the Asian Development Bank its intention to commence borrowing from the Bank's Ordinary Capital Resources (OCR) during the period of the Third General Capital Increase (ending 1987) The exact amount of loans to be India during this period and the projects to be financed are still under discussion.

**Proposals Received by Indian Investment Centre for Setting up Joint ventures in India**

3762, SHRI NAVIN RAVANI : Will the Minister of FINANCE be pleased to state the number of proposals received from abroad during the last two years by the Indian Investment Centre under his Ministry for setting up joint ventures in India and the action taken by Government to accord them ?

**THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) :** The number of enquiries received by Indian Investment Centre from overseas entrepreneurs including non-resident Indians during the last two years was as under :—

| Year    | No. of enquiries received |
|---------|---------------------------|
| 1982-83 | 3208                      |
| 1983-84 | 6165                      |

The Indian Investment Centre is a promotional organisation and its services are available to all overseas entrepreneurs intending to enter into financial/technical collaborations with companies in India. However it is not necessary that persons who avail themselves of the services of Indian Investment Centre will necessarily make firm applications to Government for approval of foreign collaboration arrangements. Wherever firm proposals are received from overseas parties, these are considered in accordance with the policy and guidelines of the Government.

**Percentage of SC/ST in State Bank of India Its Subsidiaries and Nationalised Banks**

3763. SHRI A. NEELALOHITHAD-  
ASAN NADAR :  
SHRI SATYANARAYAN  
JATIYA :

Will the Minister of FINANCE be pleased to state :

(a) the details of the total number of staff in each category of staff in State Bank of India and in each of its subsidiaries and in each of the nationalised banks ;

(b) the percentage of Scheduled Castes and Scheduled Tribes in each of these categories in each of these Banks;

(c) whether the percentage of Scheduled Castes and Scheduled Tribes in adequate; and

(d) if not, the steps proposed to be taken to make it adequate ?

**THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :** (a) and (b) The requisite information as on 1-1-1984 in respect of Public Sector Banks is at statement attached.

(c) While the percentage of Scheduled Caste candidates in respect of sub-staff and sweepers is adequate, in respect of clerical cadre it is less than the required percentage. The percentage of Scheduled Caste in the officers cadre and the Scheduled Tribe in all the cadres is not adequate.

(d) In order to make up the shortfall in respect of the Scheduled Caste/Scheduled Tribe staff including officers, the banks and the Banking Service Recruitment Boards have been advised from time to time to make concerted efforts to clear the backlogs. They have also been advised to hold special recruitment tests for Scheduled Caste/Scheduled Tribe, wherever necessary. In addition, in